

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : IBA/115/2020
NAME OF THE PETITIONER(S) : India Infoline Home Finance Ltd
NAME OF THE RESPONDENT(S) : Sri Subhalakshmi Infra Pvt Ltd
UNDER SECTION : Sec.7 Rule 4 of IBC

ORDER

Learned Counsel for Financial Creditor Ms. Santhanalakshmi is present through video conferencing platform.

As per the order of the Adjudicating Authority dated 21.10.2020, notice was taken by the Financial Creditor to the Respondent and the same had been returned as 'unclaimed'. The Registry has also taken notice on 02.11.2020 which was received by the Respondent on 13.11.2020. Hence, service is completed.

List this matter on **05.01.2021** as a last chance for appearance of the Respondent failing which the matter shall be taken up for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)